

- (b) whether Government proposes to cut it down; and
- (c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) Quantity of gold imported during the last six months is as under:

Month	Quantity (kg)
April 2014	43207
May 2014	52612
June 2014	77681
July 2014	45269
August 2014	50213
September 2014	95673

Source: DGCIS

(b) and (c) Government decision making is a dynamic process which depends upon the current circumstances and the information available from time to time. Appropriate policy decisions are accordingly taken as and when required.

Rare ancient mint city in Rohtak

334. DR. CHANDAN MITRA: Will the Minister of CULTURE be pleased to state:

- (a) whether the Archaeological Survey of India (ASI) has discovered a rare ancient mint city in Rohtak (Haryana);
- (b) if so, the details thereof; and
- (c) the steps taken by Government to stop all construction activities in the area and declare the excavation site of national importance?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): (a) Yes Sir. The Archaeological Survey of India (ASI) has carried out archaeological excavation at Bohr Majra in district Rohtak (Haryana) during the field session of 2013-14. The major findings from the site include a large number of crucibles and coin moulds made of clay which indicate that the site was an important mint site during circa 7th -12th century CE. Besides, habitational remains showing a hearth in

association with a large inverted pot (Matka) placed over it, rammed brick jelly floor and many burnt-brick walls, pierced through gates, were also documented along with other articles such as terracotta beads, pottery, etc.

(b) and (c) This excavated site is not a protected monument of the ASI and there is no proposal to protect the site as of now. The local authorities of Government of Haryana have been requested to prevent construction activities in the area.

Missing monuments in Delhi

335. SHRIMATI VIPLOVE THAKUR: Will the Minister of CULTURE be pleased to state:

(a) whether the National Monuments Authority (NMA) has submitted a report to Government, informing that there are 14 missing or untraceable monuments in Delhi;

(b) if so, the details thereof, along with the reasons therefor; and

(c) the steps taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): (a) No, Sir.

(b) Does not arise.

(c) Not applicable. The list of centrally protected monuments in Delhi is given in the Statement.

Statement

List of centrally protected monuments in Delhi

1.	Bastion, where a wall of Jahan panah meets the wall of Rai Pithora fort.	Adchini
2.	Ramp and gateway of Rai Pithora's Fort	-do-
3.	Marble Tomb reputed to be that of Newab Bahadur Jawid Khan	Aliganj
4.	Lal Bangla	Babarpur (Kaka Nagar)
5.	Khair-ul-Manzil	Babarpur Bazipur (Kakanagar)
6.	Kos Minar or Mughal Mile stone	-do-(Kaka Nagar)
7.	The Moti Gate of Shershah, Delhi	-do-
8.	Begampuri Masjid	Begampur
9.	Phool Chadar aqueduct near Najafgarh Jhil aqueduct	Chaukri Mubarakabad